

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No.538/2000

Tuesday the 13th day of June, 2000.

CORAM

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN
HON'BLE MR G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

1. S. Michael
S/o V. Sebastian (late)
Formerly Cleaner
Mail Motor Service
Thiruvananthapuram
Residing at Baby Cottage
Observatory Lane
Thiruvananthapuram-33.Applicant
2. Freeda Sumajam
W/o S. Michael, Baby Cottage
TC 14/750, Observatory Lane
Thiruvananthapuram.Applicants.

By advocate Mr G.Sasidharan Chempazhanthiyil

Versus

1. Postmaster General
Central Region, Kochi.
2. Director General
Postal Department
New Delhi.
3. Union of India represented by its
Secretary, Ministry of
Telecommunications
New Delhi.Respondents

By advocate Mr R.Madanan Pillai, ACGSC_{up}

The application having been taken on 13th June, 2000, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

The Original Application has been filed beyond the period
of limitation. As the MA No.644/2000 for condonation of delay
has been dismissed, the Original Application is rejected under
Section 19 (3) of the Administrative Tribunals Act, 1985.

Dated 13th June, 2000.


G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

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